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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 285/16	For hearing	621A	Sourcebits technologies Pvt Ltd

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER


REPRESENTATION TO WHOM


SIGNATURE

1 / **V. LAKSHMOJI P.H.D** *petitioner*  
**B. Com FCA.**  
**9448313483.** *u. Jany*

**ORDER**

PCS for Petitioner is present. Await report of RD. PCS is directed to approach RD and necessary information be sent to this Tribunal. List it on 06.03.2018.

  
**Member (T)**

  
**Member (J)**